

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 8th day of September 1999.

Original Application no. 1837 of 1992.

Hon'ble Mr. S. Dayal, Administrative Member
Hon'ble Mr. Rafiq Uddin, Judicial Member

U.P. Banerjee, S/o late Shri P.K. Banerjee, R/o 381/14
Meerapur, Allahabad.

... Applicant

C/A Shri O.P. Gupta

Versus

1. Deputy Director In-Charge, Small Industries,
Service Institute,
E, 17/18 Industrial Estate Naini,
Allahabad.
2. Director S.I.S.I.
107 Industrial Estate,
Kalpi Road,
Kanpur.
3. Union of India through Development Commissioner
Small Scale Industries, VII Floor,
Nirman Bhawan, New Delhi.

... Respondents.

C/R Shri Amit Sthekkar

2.

ORDER

Hon'ble Mr. S. Dayal, Member-A.

This O.A. has been filed for setting aside order dated 11.11.92 and 24.12.92 by which the applicant has been denied of special pay and some consequential benefits have also been prayed.

2. Learned counsels have been heard. Learned counsel for the respondents has mentioned in para 6 of his counter affidavit that the applicant worked in Accounts Section till his date of retirement which was 30.04.94 and he continued performing same duty and continued getting same pay and, therefore, the relief claimed by the applicant have already been allowed by the respondents. Learned counsel for the applicant accepts this position. Therefore, the O.A. is dismissed as having become infurctuous on account of grant of relief by the respondents.

RJ
Member-J

Member-A

/pc/